

Nomination of cases by Hon'ble The Chief Justice on 06/04/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. A. - 542/1988 with CrI. A. - 539/1988	Hon. S. K. Gupta, J.	CrI. A. H DB Section on 07/04/2015
2	CrI. A. - 89/1994	Hon. S. K. Gupta, J.	CrI. A. H DB Section on 07/04/2015
3	CrI. A. - 1741/1990 with CrI. A. - 1727/1990 with CrI. A. - 1740/1990	Hon. S. K. Gupta, J.	CrI. A. H DB Section on 07/04/2015
4	CrI. A. - 1221/2007	Hon. Ravindra Singh, J.	CrI. A. H DB Section on 07/04/2015
5	CrI. A. - 903/2006 with CrI. A. - 681/2006 with CrI. A. - 547/2006 with CrI. A. - 407/2006 with CrI. A. - 6968/2006	Hon. Ravindra Singh, J.	CrI. A. H DB Section on 07/04/2015
6	CrI. A. - 6139/2009 with CrI. A. - 5624/2009 with CrI. A. - 5625/2009	Hon. Ravindra Singh, J.	CrI. A. Section on 07/04/2015
7	CrI. A. - 1558/2013	Hon. Dilip Gupta, J.	CrI. A. Section on 07/04/2015
8	CrI. A. - 912/2013 with CrI. A. - 1121/2013	Hon. Dilip Gupta, J.	CrI. A. Section on 07/04/2015
9	Govt. A. - 02/2011	Hon. A. K. Tripathi , J.	Govt. A. Section on 07/04/2015
10	Govt. A. - 4214/2014	Hon. A. P. Sahi , J.	Govt. A. Section on 07/04/2015
11	Govt. A. - 101/1983 with CrI. A. - 2438/1982	Hon. A. P. Sahi , J.	Govt. A. Section on 07/04/2015
12	Govt. A. - 241/1986	Hon. A. P. Sahi , J.	Govt. A. Section on 07/04/2015
13	W. P. - 18012/2015	Hon. A. P. Sahi , J.	Computer fresh

			Section on 06/04/2015
14	Writ C – 61965/2014	Hon. Arun Tandon, J.	Writ C-II Section on 07/04/2015
15	Writ C – 4386/2007 with W. P. - 4390/2007 with W. P. - 4398/2007 with W. P. - 30328/2006 with W. P. - 26409/2006 with W. P. - 30331/2006	Hon. Arun Tandon, J.	Writ C-II Section on 07/04/2015
16	Spl. A. - 194/2015	Hon. Arun Tandon, J.	Computer fresh Section on 06/04/2015
17	Spl. A. - 196/2015	Hon. Arun Tandon, J.	Computer fresh Section on 06/04/2015
18	Spl. A. - 204/2015	Hon. Arun Tandon, J.	Computer fresh Section on 06/04/2015
19	Writ C – 48902/2014 with W. P. - 12721/2014	Hon. Tarun Agarwala, J.	Writ C-II Section on 07/04/2015
Bench Comprising			
20	CrI. A. - 893/2004	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. H DB Section on 07/04/2015
21	CrI. A. - 7151/2011 with CrI. A. - 21/2012 with CrI. A. - 181/2014	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 07/04/2015
22	CrI. A. - 2455/2010	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 07/04/2015
23	CrI. A. - 5068/2011 with CrI. A. - 3262/2011	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 07/04/2015
Hon....., J.			
24	Writ A – 16626/2008	Hon. P. K. S. Baghel, J.	Writ A-II Section on 07/04/2015
25	Bail - 1116/2015	Hon. K. N. Bajpayee, J.	Bail Section on 07/04/2015
26	W. P. - 12446/2015	Hon. Yashwant Varma, J.	Computer fresh Section on 06/04/2015
27	CrI. Rev. - 2852/2014	Hon. Bachchoo Lal, J.	Computer fresh Section on 06/04/2015

28	Bail – 10783/2015	Hon. Bachchoo Lal, J.	Computer fresh Section on 06/04/2015
Appropriate Court dealing with such matters			
29	Crl. M. A. - 8248/2015	Appropriate Court dealing with such matters	Computer fresh Section on 06/04/2015
Special Order			
30	Crl. W. P. - 19868/2014	Lay/ List before Bench presided over by Hon'ble Rakesh Tiwari, J. for expeditious disposal in view of the order of Hon'ble Supreme Court dated 02.02.2015.	S. C. A. Section on 07/04/2015
31	Crl. A. - 3436/2011 with Crl. A. - 4223/2011	Place before the regular bench according to the roster assigned with the hearing of such matters.	Crl. A. Section on 07/04/2015
32	Writ C – 34313/2012	Place before DB presided over by Hon. Krishna Murari, J.	Writ C-II Section on 07/04/2015
33	I.T.A. - 67/2015	In view of the difference of opinion between the Hon'ble Judges constituting the Division Bench, the point of difference is referred under the provisions of Chapter VIII R 3 of the High Court Rules to Hon'ble Tarun Agarwala, J.	Listing Section on 06/04/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
07/04/2015